

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) (Insolvency) No. 62 of 2021**

In the matter of:

Mr. Mitesh Patel

...Appellant

Vs.

Axis Bank Ltd. & Anr.

...Respondents

Present

For Appellant: Mr.K. Datta, Sr. Advocate with Mr. Dhaval Deshpande, Advocate.

**For Respondents: Mr. Aayush Agarwala and Mr. Akshit Pradhan, Advocates for R-1 (Axis Bank).
Mr. Yash Jariwala and Mr. Abhijeet Sinha, Advocates for Intervenor (Invent ARC).**

ORDER

12.04.2021: Learned Counsel for Respondent No.1 submits that the settlement has not taken place.

However, Learned Counsel for Intervenor (Invent ARC) submits that the Settlement Proceedings are still going on.

Let the matter be listed 'For Admission (After Notice)' on **13th May, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam